

ITEM NO.32

Court 3 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23960/2017

(Arising out of impugned final judgment and order dated 17-07-2017 in CMWP No. 20754/2010 passed by the High Court Of Judicature At Allahabad)

M/S. JAIPRAKASH SEWA SANSTHAN

Petitioner(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

IA No. 177868/2019 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 88006/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 88007/2017 - EXEMPTION FROM FILING O.T.

IA No. 21891/2020 - EXEMPTION FROM FILING O.T.)

Date : 01-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Anupam Lal Das, Sr. Adv
Mr. Pawan R Upadhyay, Adv
Ms. Sharmila Upadhyay, Adv
Mr. Sarvjit Pratap Singh, Adv
Mr. Gaurav Prakash Pathak, Adv
M/S. Unuc Legal LLP, AOR

Mr. Yogendra Singh, Adv
Mr. Gautam Das, AOR
Mr. C.M. Gopal, Adv
Mr. Direndra Kumar Jha, Adv
Mr. sunil Ku Sethi, Adv
Dr. Akash Kaushik, Adv
Ms. Sanjana Akhilesh Singh, Adv
Ms. Smita Samantaray, Adv
Ms. Vandana Miglani Bebartta, Adv
Mr. Lalit Rana, Adv
Mr. Akhileshwar Jha, Adv
Mr. Manoj Kumar, Adv

For Respondent(s)

Mr. Anurag Pandey, AOR

Mr. Gautam Das, AOR
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Mr. B K Gautam, Adv
Mr. Ajay Kanojiya, Adv
Ms. Vipasha Singh, Adv
Ms. Shilja Das, Adv

Mr. Shiv Sagar Tiwari, AOR
Mr. Aakansha Tiwari, Adv
Mr. Kishor Kumar Mishra, Adv
Mr. Aditya Mishra, Adv
Mr. Ashutosh Bansal, Adv
Mr. Sanjay Sharma, Adv
Mr. Niranjana Moharana, Adv
Mr. Surya Kant Jena, Adv
Ms. Preeti, Adv
Ms. Reena Pandey, Adv

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 29.10.2021.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)